

12.11.2024

1

PRONOUNCEMENT OF JUDGEMENT

COURT NO. 01
DIVISION BENCH-I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

AT 10:30 A.M.

1. LPA 967/2024, C.M. APPL. 56988-90/2024

KABIR PAHARIA ...APPELLANT

VERSUS

NATIONAL MEDICAL COMMISSION & ORS ... RESPONDENTS

ADVOCATES WHO APPEARED IN THIS CASE:

FOR THE APPELLANT : MR. GAURAV AGARWAL, SR. ADVOCATE WITH MR. RAHUL BAJAJ, MR. TAHA BIN TASNEEM,
MR. MANAN DAGA AND MR. AMAR JAIN, ADVOCATES.

FOR THE RESPONDENT : MR. T. SINGHDEV WITH MR. ABHIJIT CHAKRAVARTY, MS. YAMINI SINGH, MS. ANUM
HUSSAIN, MR. AABHAAS SUKHRAMANI, MR. BHANU GULATI, MR. SOURABH KUMAR, MR. TANISHQ SRIVASTAVA AND MS.
RAMANPREET KAUR, ADVOCATES FOR R-1/NMC.

2. W.P.(C) 15180/2024, CAV 533/2024 & CM APPL. 63595-96/2024

PRIT PAL SINGH BHATIA ...PETITIONER

VERSUS

THE REGISTRAR COOPERATIVE SOCIETIES & ORS ...RESPONDENTS

ADVOCATES WHO APPEARED IN THIS CASE:

FOR THE PETITIONER : MR. RAVI SIKRI, SENIOR ADVOCATE ALONGWITH MR. R.K. GUPTA, MR. DEEPANK YADAV,
MR. JAGJIT SINGH ANAND AND MS. KANAK GROVER, ADVOCATES.

FOR THE RESPONDENTS: MR. SAMEER VASHISHT, ASC (CIVIL), GNCTD ALONGWITH MR. VEDANSH VASHISHT,
ADVOCATE.

MR. MAHENDRA SINGH, ADVOCATE FOR RESPONDENT NO.3/SOCIETY.

MS. SHAHANA FARAH AND MS. SANNA HARTA, ADVOCATES FOR R-4.

MR. ARJUN SYAL AND MR. RAGHUVVEER KAPUR, ADVOCATES FOR R-5.

12.11.2024

2

PRONOUNCEMENT OF JUDGEMENT

COURT NO. 37
DIVISION BENCH- II
HON'BLE MR.JUSTICE VIBHU BAKHRU
HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

.CLICK HERE TO JOIN VC
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt10>

AT 10:30 A.M.

1. ITA 978/2018

THE PRO COMMISSIONER OF INCOME TAX-6Appellant

versus

NUCLEUS STEEL PVT. LTD.Respondent

Advocates who appeared in this case:

For the Appellant: Mr. Sunil Kumar Agarwal, Mr. Shivansh B. Pandya, Mr. Viplav Acharya,

Junior Standing counsels and Mr. Utkarsh Tiwari, Advocate

For the Respondent: Mr. Sameer Rohtagi and Mr. Kartikey Singh, Advs

.

12.11.2024

3

PRONOUNCEMENT OF JUDGEMENT

COURT NO. 38

HON'BLE MR.JUSTICE YASHWANT VARMA

HON'BLE MR.JUSTICE RAVINDER DUDEJA

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtv11>

AT 02:15 P.M.

1. ITA 272/2019

COMMISSIONER OF INCOME TAX (TDS)-1

.....Appellant

Through: Mr. Puneet Rai, Sr.Standing Counsel with Mr. Ashvini Kumar Standing Counsel and

Mr.Rishabh Nangia,Standing Counsel and Mr.Nikhil Jain Advocates.

versus

M/S ADMA SOLUTIONS PVT. LTD.(FORMERLY KNOWN

AS M/S INFOVISION INFORMATION SERVICES PVT.LTD.) .

....Respondent

Through: Mr. Salil Kapoor and Mr. SumitLalchandani, Advocate..

12.11.2024

4

PRONOUNCEMENT OF JUDGEMENT

COURT NO. 08

HON'BLE MR.JUSTICE SANJEEV NARULA

Click below to join the VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc9>

AT 10:30 A.M.

1 W.P.(C) 7755/2023, CM APPL. 29927/2023, CM APPL. 39707/2023, CM APPL. 25799/2024 & CM APPL. 29633/2024

KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS FARIDA SIDDIQI

.....Petitioner

Through: Mr. Parag P. Tripathi, Senior Advocate with Mr. Apoorv P. Tripathi, Ms. Anjali Kaushik, Ms. Arushi Mishra and Mr. Apan Mittal, Advocates.

versus

UNION OF INDIA THROUGH SECRETARY & ORS.

.....Respondents

Through: Mr. Chetan Sharma, ASG with Mr. Apoorv Kurup, CGSC, Mr. Farman Ali, SPC, Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Vinay Yadav, Ms. Usha Jamwal, Mr. Shubham Sharma, Mr. Arnav Mittal and Mr. Vikramaditya Singh, Advocates for UOI.

2 W.P.(C) 8873/2024

KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS FARIDA SIDDIQI

.....Petitioner

Through: Mr. Parag P. Tripathi, Senior Advocate with Mr. Apoorv P. Tripathi, Ms. Anjali Kaushik, Ms. Arushi Mishra and Mr. Apan Mittal, Advocates.

versus

UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOME AFFAIRS & ANR.

.....Respondents

Through: Mr. Chetan Sharma, ASG with Mr. Apoorv Kurup, CGSC, Mr. Farman Ali, SPC, Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Vinay Yadav, Ms. Usha Jamwal, Mr. Shubham Sharma, Mr. Arnav Mittal and Mr. Vikramaditya Singh, Advocates for UOI.

COURT NO.5
HON'BLE MR. JUSTICE C.HARI SHANKAR

NOTE : Learned Counsel are requested to provide electronic copies of compilations of judgments/written at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in]. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

To join hearing please click the link given below:-

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpraveenkumar.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME
FOR PRONOUNCEMENT OF JUDGMENT			
1	I.A. 35767/2024 I.A. 39500/2024 I.A. 39642/2024 I.A. 40765/2024 ARB.P.- 1010/2022(Disposed off case)	PAWAN GUPTA & ANR. V/s KAMAL GUPTA & ORS.	SANDEEP SETHI, KARAN KHANNA, HIMANSHU SATIJA, DIVYA NARAYANAN, HARSHIT KHANDUJA, SIMRAN MULCHANDANI, RIYA KUMAR, PAWAN GUPTA, MALVIKA TRIVEDI, HARSHIT KHANDUJA, SUJAL GUPTA, SHAILENDRA SLARIA, RENU GUPTA, J. SAI DEEPAK, JYOTI TANEJA, RAHUL GUPTA, BANSURI SWARAJ, SHRADHA KAROL, GAUTAM NARAYAN, GAUTAM DHAMIJA, ASHMITA, KANIKA SINGHAL, YUVRAJ SHARMA, RIYA PAL, ABHISHEK MISHRA, MUSKAN PURI, ISHIKA, NEHA GUPTA, KARTIK KUMAR

2	I.A. 35666/2024 O.M.P.(I) (COMM.)- 198/2023(Disposed off case)	PAWAN GUPTA AND ANR V/s KAMAL GUPTA AND ORS	SANDEEP SETHI, KARAN KHANNA, HIMANSHU SATIJA, DIVYA NARAYANAN, HARSHIT KHANDUJA, SIMRAN MULCHANDANI, RIYA KUMAR, PAWAN GUPTA, MALVIKA TRIVEDI, HARSHIT KHANDUJA, SUJAL GUPTA, SHAILENDRA SLARIA, RENU GUPTA, J. SAI DEEPAK, JYOTI TANEJA, RAHUL GUPTA, BANSURI SWARAJ, SHRADHA KAROL, KANIKA SINGHAL, YUVRAJ SHARMA, RIYA PAL, ABHISHEK MISHRA, MUSKAN PURI, ISHIKA, NEHA GUPTA, KARTIK KUMAR, GAUTAM NARAYAN, GAUTAM DHAMIJA, ASHMITA
---	---	--	--

Concluded
BY ORDER
REGISTRAR ORIGINAL